

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

(Energy Conservation)

**Appeal No. 228 of 2016 &
IA Nos. 491, 492 & 645 of 2016**

Dated : 28th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Mukund V. Bhandare

... Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr.

... Respondent(s)

Counsel for the Appellant(s) :

Proxy counsel for
Mr. Pradeep Dahiya

Counsel for the Respondent(s) :

Ms. Madhu Sweta
Mr. Rohit Jain
Mr. Sunil Khandara (Rep.) for R-1

ORDER

Learned counsel for the Appellant seeks four weeks time to file rejoinder. He may file the same on or before 27.12.2016 after serving copy on the other side.

List the matter on **04.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**